

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

Copy of order dated 27.07.2001 passed in MA No. ---/2001
(defects No. 239/2001 in M.A.No. 400/99)

Devi Singh Vs. U.O.I. & Ors.

Date of order :

27.07.2001

Mr. Y.K. Sharma, Counsel for applicant.

The Original Application of the applicant has been disposed of, therefore, this M.A. does not survive and stands disposed of .



Copy

23/-

(A.P. SINGH)
ADM. MEMBER.

24/-

(B.S. RAJORE)
VICE CHAIRMAN

प्रमाणित सही प्रतिलिपि

(Signature)

अनुभाग अधिकारी (साथिक)

केन्द्रीय प्रशासनिक अधिकरण

जोधपुर